



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

30/08/2019

O.A./260/722/2014

ALOK RANJAN MOHANTY

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO: 71

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.P.R.Barik

Notes of The Registry	Order of The Tribunal
	None for the applicant. No one was present on behalf of the applicant on the previous dates i.e. 24.7.2019 and 30.4.2019.
	It seems that the applicant has lost interest to pursue this OA which is accordingly dismissed in default for non-prosecution on the part of the applicant.
	Mr.P.R.Barik, learned counsel for the respondents is present.



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